

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.03.2021

ORDER NO. 24 of 2021

Hon'ble President is pleased to partially modify the roster order no. 96 of 2020 for CESTAT, Mumbai for 11.03.2021 as follows:

| PERIOD | CORAM | WORK(S) ASSIGNED |
|------------|---|--|
| 11.03.2021 | Hon'ble Mr. Justice Dilip Gupta, President, Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial) | Larger Bench matters - C/86898/2017 |

Note:-

1. The Larger Bench matter may continue on subsequent days if hearing is not completed on 11.03.2021.
2. The Division Bench matters of the Principal Bench will be taken up after the hearing of Larger Bench cases.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy. Registrar/Bar Association/O/o Commissioner (AR)/O/o Commissioner (AR), Mumbai/Notice Board/Website/Guard File/Office Copy.


Dy. Registrar